

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3733**

TO BE ANSWERED ON THE 05TH APRIL, 2023/ CHAITRA 15, 1945 (SAKA)

SAFE CITY PROJECTS

3733 SMT. SANGEETA YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cities identified for implementation under safe city projects phase-I;**
- (b) the number of municipalities and other stakeholders identified for implementation of project by Police;**
- (c) the details of programmes initiated to strengthen safety of women; and**
- (d) the number of cities where safe city implementation portion has been launched to map and track deployment of assets?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (b): 'Police' and 'Public order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including crime against women are with the respective State Governments. However, as part of several initiatives for safety of women by the Government, Safe City Projects have been sanctioned by the Ministry of Home Affairs (MHA) under the Nirbhaya Fund Scheme in 8 cities namely Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai. The State

Governments have entrusted the responsibility of Implementation of their projects to the Police department in consultation with the local bodies and State Line Departments.

(c): Safe City projects involve identification of hotspots for crime against women and deployment of various components including infrastructure, technology adoption and capacity building in community through awareness programmes.

(d): MHA has put in place a Safe City Implementation and Monitoring (SCIM) Portal to enable the State Implementing Agencies to upload the assets deployed under the project and other details relating to the progress of implementation.
